

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW-371-2020**

Sociedade Patriotica Dos Baldios ... Petitioner  
Versus  
State of Goa & Ors. ... Respondents

Ms. Gina Almeida holding for Mr. Ryan Menezes, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. Sapna Mordekar, Additional Government Advocate for Respondent Nos.1 to 4.

Mr. V. A. Lawande, Advocate for Respondent No.5.

**Coram:- M. S. SONAK &  
SMT. M. S. JAWALKAR, JJ.**

**Date:- 7<sup>th</sup> December, 2020**

**P.C.**

Place this petition for consideration alongwith LD-VC-CW-254-2020 on 5<sup>th</sup> January, 2021.

2. In case any of the Respondents wish to file any replies they are at liberty to do so by giving advance copies to the learned counsel appearing for the Petitioner latest by 31<sup>st</sup> December, 2020.

**SMT. M. S. JAWALKAR, J.**

**M. S. SONAK, J.**

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